

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE AT CHENNAI**

**Original Application No. 106 of 2025**

V. Subramaniam,  
S/o. Valliyappagounder,  
Chinna Thottam,  
Chinnakampalayam,  
Dharapuram,  
Tiruppur District

...Applicant

**Vs**

Tamil Nadu Pollution Control Board,  
Rep. by its Chairperson,  
No. 76, Mount Salai, Guindy,  
Chennai - 600 032. & Ors.

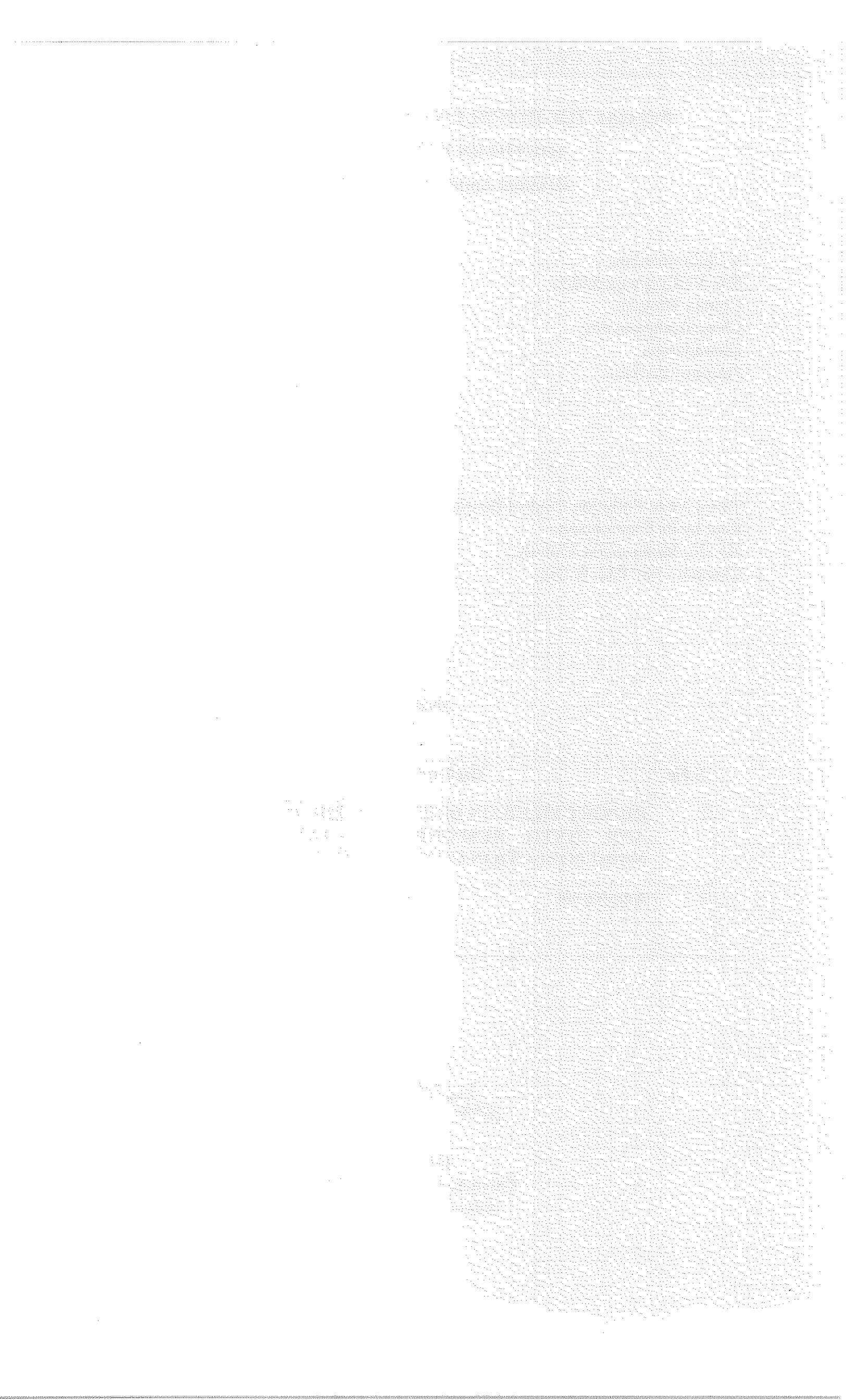
...Respondents

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**Filed by**  
**Thiru.S. Sai Sathya Jith,**  
**Advocate, Chennai.**



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 106 of 2025**

V. Subramaniam,  
S/o. Valliyappagounder,  
Chinna Thottam,  
Chinnakampalayam,  
Dharapuram,  
Tiruppur District.  
Email: arunmathi91@gmail.com  
Mob.: 9514266555

...Applicant

-Vs-

1. The Chairman,  
Tamil Nadu State Pollution Control Board,  
No.76, Anna Salai,  
Guindy Industrial Estate, Race View Colony,  
Guindy, Chennai-600 032.  
Email: chairman@tnpcb[dot]gov[dot]in  
Fax:22353076
2. The District Collector, Tiruppur  
Palladam Road,  
Tiruppur District- 641604.  
Phone: 0421-2971100  
E-mail: collrtup@nic[dot]in
3. The Tahsildar,  
Dharapuram,  
Tiruppur District-638656.  
Email: tahdpm[dot]tntpr[at]nic[dot]in  
Mobile No: 9445000565
4. Zonal Deputy Director,  
Animal Husbandry Department,  
Kamaraj Road, Balaji Nagar, Chinnakarai,  
Tiruppur, Tamil Nadu - 641605.  
Email: adahtup[at]bsnl[dot]in  
Mobile No: 9445032577
5. The Revenue Divisional officer,  
Dharapuram,  
Pollachi Road, Dharapuram,  
Tiruppur-641 603.  
Email: rdodpm[dot]tntpr[at]nic[dot]in  
Mob: 9445000440.

*S. Vaer* 4.11.25  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

6. District Environmental Engineer,  
Tamil Nadu Pollution control Board,  
Tiruppur South,  
12A Pollachi By-pass Road,  
Palladam, Tiruppur District-641664.  
Email: deetps@tnpcb.gov.in  
Phn.: 04255-252225
7. Thiru.P.Pratheepkumar,  
Authorized Person of M/s. Nandhu breeding farm,  
Ward No.6, Chinnakampalayam,  
Dharapuram, Tiruppur District-641601.
8. Srividhya,  
W/o Pradeepkumar,  
Authorized Person of M/s. Nandhu breeding farm,  
Ward No.6, Chinnakampalayam,  
Dharapuram, Tiruppur District- 641601. ...Respondents.

**REPORT FILED ON BEHALF OF THE FIRSTAND SIXTH RESPONDENT**  
**- TAMIL NADU POLLUTION CONTROL BOARD**

I, S.Vasuki, Daughter of Thiru. P.K.Somasundaram, aged about 56 years, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:

2. I respectfully submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this Report on behalf of the First and Sixth Respondents (Tamil Nadu Pollution Control Board) and as such I am well acquainted with the facts of the case from the records available at our office.

3. It is respectfully submitted that the applicant had filed the above-mentioned Application before the Hon'ble Tribunal Chennai against the operation of the 7<sup>th</sup> & 8<sup>th</sup> respondents unit and prayed to pass orders on the following,

- A. Direct the 1<sup>st</sup> and 2<sup>nd</sup> respondent to initiate stringent action against the 7<sup>th</sup> and 8<sup>th</sup> respondent for running poultry farm namely Nandhu breeding in S.No.102/1, 102/2A, 104/1, 104/2, 139/1A, 104/1B, 104/2, 104/2A, 104/2C, 138, 139 Situated at Chinnakkampalayam Village, Dharapuram Taluk, Tiruppur District without following the guidelines issued by the Central Pollution Control Board.

S. Vasuki 4.11.25  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
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- B. Direct the 1<sup>st</sup> and 2<sup>nd</sup> Respondent to close the poultry farm of the 7<sup>th</sup> and 8<sup>th</sup> Respondent i.e., Nandhu breeding in S.No.102/1, 102/2A, 104/1, 104/2, 139/1A, 104/1B, 104/2, 104/2A, 104/2C, 138, 139 Situated at Chinnakkampalayam Village, Dharapuram Taluk, Tiruppur District.
- C. Direct the 7<sup>th</sup> and 8<sup>th</sup> Respondent to pay environmental compensation including cost for restitution environmental under sec 15 of NGT Act, 2010.
- D. Pass any order as this Hon'ble Tribunal may deem fit and appropriate in the facts and the circumstances of the present application.

4. It is respectfully submitted that as directed to the TNPCB to file the inspection report by the Hon'ble Tribunal on 19.6.2025, the first and sixth respondents submits the report herein.

5. It is respectfully submitted that a complaint was received from nearby village public regarding of odour nuisance through CM Cell on 05.05.2021, based on that the unit was inspected on 18.08.2021, it was noticed that the unit of M/s. Nandu Breeding Farm located at S.F.No.138/2A & 139/1A Chinnakkampalayam Village, Dharapuram Taluk, Tiruppur District was in operation without obtaining prior consent of the Board. Further, a Show Cause Notice was issued to the unit vide Proc. No. F.NA/DEE/TNPCB/TPS/W&A/2021 Dated: 23.08.2021. The unit has furnished a reply for the above-mentioned show cause notice and received on 26/08/2021 and stated that the activities has been stopped and would not continue until obtaining CTO from the Board.

**I) Details of CPCB Guidelines for Poultry Farm**

**i) CPCB Approved Guidelines for Poultry Farm Dated: 20.10.2015:**

The poultry farm guideline and siting criteria are as follows:

*“The poultry farms which are handling 1,00,000 or more birds at a given time in single location need to approach State Pollution Control Board to obtain necessary Consent for Operation under Water Act, 1976” .*

*S. V. S.* 2.11.25  
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**Siting Criteria (For New Poultry Farms) Dated: 20.10.2015:**

- 1) The poultry farm should not be located within
  - 500 m from residential zone.
  - 200 m from major water course like River, Lake and Canals.
  - 500 m from any major drinking water reservoir on catchment side.
  - 100 m from any drinking water source like wells, summer storage tanks, other tanks.
  - 500 m from nearby poultry I dairy or another livestock enterprises or Industry
  - 150-200 m from National Highway (NH)
  - 100 m from State Highway (SH)
  - 10-15 m from rural roads/Internal roads/village pagdandis
- 2) The poultry sheds should not be located within
  - 10 m from farm boundary
- 3) The poultry sheds should be positioned
  - On East to West direction.
  - At least 2 m above the water table.
  - At least 0.5 m above ground level.

**II) CPCB Environmental Guideline for Poultry Farm August 2021:**

As per the said guidelines the Siting criteria is as follows:

- i. 500 m from residential zone in order to avoid nuisance caused due to odour & flies.
- ii. 100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.
- iii. 100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour & flies.
- iv. 10-15 m from rural roads/internal roads/village pagdandis.
- v. The Poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion.

*S. Vee* 4.11.25  
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**ii) Regulatory/ Monitoring Mechanism for Poultry Farms:**

- i. SPCBs/PCCs shall upload Environmental Guidelines on their website.
- ii. Guidelines shall be applicable to all the category of Poultry Farms.
- iii. Poultry Farms handling birds above 25,000 at single location will have to obtain Consent to Establish (CTE) and Consent for Operate (CTO) under the Water Act, 1974 & Air Act 1981 from State Pollution Control Board/Pollution Control Committee.
- iv. The Poultry Farms are categorized under "Green" Category, therefore validity of Consent will be 15 yrs.
- v. Animal Husbandry Department of the State/Districts to assist the poultry farms for implementation of Guidelines.

**III) CPCB Environmental Guideline for Poultry Farm January 2022:**

**i) As per the said guidelines the Siting criteria is as follows:**

- i. 500 m from residential zone in order to avoid nuisance caused due to odour & flies.
- ii. 100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.
- iii. 100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour & flies.
- iv. 10-15 m from rural roads/internal roads/village pagdandis.
- v. The Poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion.

**ii) Regulatory / Monitoring Mechanism for Poultry Farms:**

- i. Guidelines shall be applicable to all the category of Poultry Farms.
- ii. Poultry Farms handling birds above 25,000 at single location will have to obtain consent to establish (CTE) and consent for operate (CTO) under the Water Act, 1974 & Air Act 1981 from State Pollution Control Board/Pollution Control Committee.
- iii. As per the directions of Hon'ble NGT dated 10.12.2021 (O.A. No. 320/2021: GauriMaulekhi Vs. Union of India & Ors, poultry farms handling above 5,000 birds at single location shall also obtain

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consent to establish (CTE) and consent for operate (CTO) under the Water Act, 1974 & Air Act 1981 from State Pollution Control Board/Pollution Control Committee w.e.f. 01.01.2023.

- iv. The Poultry Farms are categorized under "Green" Category; therefore, validity of consent will be 15 yrs.
- v. Animal Husbandry Department of the State/Districts to assist the poultry farms for implementation of Guidelines.

**iii) TNPC Board Circular for Environmental Guidelines for Poultry Farms:**

As per TNPC Board Circular Memo No. T1/TNPCB/ Environmental guidelines for poultry farms /2023 dated 16.03.2023, stated that *"It is clarified that the said guidelines is applicable only to the proposed new Poultry Farms (i.e. Poultry Farms established after January, 2022) and not to the existing Poultry Farms"*.

**Details of Online application for CTO-Direct of M/s.Nandu Breeding Farm and M/s.Nandu Breeding Farm unit-II**

**I) M/s.Nandu Breeding Farm:**

- a) The unit of M/s.Nandu Breeding Farm is located at S.F.No.138/2A & 139/1A Chinnakkampalayam Village, Dharapuram Taluk, Tiruppur District has applied for the CTO (Direct) through OCMMS vide application No. 40982800 dated:27.09.2021.
- b) The online application details submitted by the unit are as follows,
  - i. Raw material: Breeding Laying Farm (Parent Bird) - 2,80,80,000 Nos/Year
  - ii. Product: Hatching Eggs - 2,80,51,920 Nos/Year
  - iii. Date of Commissioning: 05/07/2021
- c) Based on the unit online application, the following details are submitted:
  - i. As per the unit online application the date of commissioning of the unit M/s. Nandu Breeding Farm was 05.07.2021. Since the date of commissioning was July 2021, the CPCB guidelines for poultry farms August 2021 is not applicable for this unit and the CPCB Approved guideline for poultry farm Dated: 20/10/2015 is applicable.

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- a) Further, the CPCB Approved guideline for poultry farm Dated: 20/10/2015 stated that *"The poultry farms which are handling 1,00,000 or more birds at a given time in single location need to approach State Pollution Control Board to obtain necessary Consent for Operation under Water Act, 1976"*.
- ii. Since the Raw material of the poultry farm is less than 1,00,000 Birds it doesn't attract the siting criteria as mentioned in CPCB Approved guidelines for poultry farm Dated: 20.10.2015. The unit has submitted the details of raw material of Birds and Egg production in Rs.100 Non-Judicial stamp paper duly signed by the Notary Public Dated:13/08/2025. The register for the same was maintained in the unit as stated by the unit authority. **(Enclosed as Annexure - I)**. Hence the number of Birds is less than 1,00,000, the siting criteria is mentioned in CPCB Approved guideline for poultry farm Dated: 20/10/2015 is not applicable.
- iii. The unit has obtained Local body building plan approval on 15/09/2015 from the competent authority. **(Enclosed as Annexure - II)**.
- iv. As per the Board Circular Memo No.T1/TNPCB/Environmental guidelines for poultry farms 2023 dated 16.03.2023, the Environmental Guidelines for Poultry Farms issued by the CPCB (MoEF& CC), January, 2022 "the siting criteria are applicable only for the proposed new Poultry Farms (i.e. Poultry Farms established after January, 2022) and not to Poultry Farms that are already in existence". Hence, the sitting criteria is not applicable to the unit of M/s.Nandu Breeding Farm is located at S.F.No.138/2A & 139/1A Chinnakkampalayam Village, Dharapuram Taluk, Tiruppur District Since it is in existence prior to "January 2022"
- v. As per the local body which is a competent authority, the Revenue Divisional Officer, Dharapuram has reported vide letter Na.Ka.3723/2022/E Dated; 02.12.2022 as follows,

*S. Vaer* 4.11.25  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
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- a) There are no residences approved by Chinnakkampalayam Town Panchayat within 500m distance from the poultry unit.
- b) The 7 wells surrounding the poultry farm are used for agriculture purpose only and not for the drinking purpose known by the enquiry.

The CPCB guidelines for the siting criteria is only for Residential zone alone and no for the unapproved residences.

vi. **Consent Details:**

Based on the online application the unit was inspected on 29.09.2021 and the unit of M/s.Nandu Breeding Farm has obtained Consent to Operate (Direct) under Green Category (3033-Poultry, Hatchery and piggery) vide Proceedings No.F.1537TPS/GS/DEE/TNPCB/TPS/W&A/2021 dated 01.10.2021 for the production of Hatching Eggs – 2,80,51,920 Nos/Year and obtained subsequent renewal with validity up-to 31.03.2029.

**II) M/s.Nandu Breeding Farm Unit-II:**

- a) The unit of M/s.Nandu Breeding Farm unit-II is located at S.F.No. 102/1, 102/2A, 104/1& 104/2 Chinnakkampalayam Village, Dharapuram Taluk, Tiruppur District has applied for the CTO (Direct) through OCMMS vide application No. 44702339 dated:06.04.2022.
- b) The online application details submitted by the unit are as follows,
  - i) Raw material: Breeding Laying Farm (Parent Bird)- 1,87,20,000 Nos/Year
  - ii) Product: Hatching Eggs- 1,86,91,920 Nos/Year
  - iii) Date of Commissioning: 19-12-2021
- c) Based on the unit application, the following details are submitted:
  - i. As per the unit online application the date of commissioning of the unit M/s. Nandu Breeding Farm was 19.12.2021. Since the date of commissioning was December 2021, the CPCB guidelines for poultry farms August 2021 may attract for this unit.
  - ii. However, the unit has submitted the Udyam Registration Certificate obtained from Ministry of Micro, Small & Medium Enterprises, vide Udyam Registration Number UDYAM-TN-28-0037587 Dated:

  
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6/11/2021 with the date of commencement of production business was on 14/03/2018. Since the unit commence its activity from 2018, as per the Udyam Registration Certificate obtained, the siting criteria of the CPCB Environmental Guideline for poultry farm August 2021 is not applicable.

- iii. As per the Udyam Registration Certificate the commencement of production business was in the year 2018, therefore CPCB Approved guideline for poultry farm Dated: 20/10/2015 is applicable. However as per the said guidelines '*The poultry farms which are handling 1,00,000 or more birds at a given time in single location need to approach State Pollution Control Board to obtain necessary Consent for Operation under Water Act, 1976*'.
- iv. In this regard, the unit has submitted the undertaking letter for the shed details and the capacity of Birds is not more than 1,00,000 which produces eggs with in the consented quantity in Rs.100 stamp paper duly attested by the Notary public Dated:12/08/2025. Hence the number of Birds is less than 1,00,000, the siting criteria is mentioned in CPCB Approved guideline for poultry farm Dated: 20/10/2015 is not applicable.
- v. Moreover, as per the Board Circular Memo No.T1/TNPCB/Environmental guidelines for poultry farms 2023 dated 16.03.2023, the Environmental Guidelines for Poultry Farms issued by the CPCB (MoEF& CC), January, 2022 "the siting criteria are applicable only for the proposed new Poultry Farms (i.e. Poultry Farms established after January, 2022) and not to Poultry Farms that are already in existence". Hence, the sitting criteria are not applicable to the unit of M/s.Nandu Breeding Farm Unit II is located at S.F.No. 102/1, 102/2A, 104/1 & 104/2 Chinnakkampalayam Village, Dharapuram Taluk, Tiruppur District Since it is in existence prior to "January 2022"
- vi. As per the local body which is a competent authority, the Revenue Divisional Officer, Dharapuram has reported vide letter Na.Ka.3723/2022/E Dated; 02.12.2022 as follows,

*S. V. Venkatesh* 2.11.25  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032

- a) There is no residences approved by Chinnakkampalayam Town Panchayat within 500m distance from the poultry unit.
- b) The 7 wells surrounding the poultry farm are used for agriculture purpose only and not for the drinking purpose known by the enquiry.

The CPCB guidelines for the siting criteria are only for Residential zone alone and no for the unapproved residences.

vii. **Consent Details:**

Based on the online application the unit was inspected on 18.04.2022 and the unit of M/s. Nandu Breeding Farm Unit II, has obtained consent to operate vide Proceedings No.F.1633TPS/GS/DEE/TNPCB/ TPS/W&A/2022 dated 25.04.2022 for the production of Hatching Eggs – 18691920 No's/Year and subsequent renewal with validity up to 31.03.2026.

**Details of Peace Committee Meeting and Joint Inspection:**

6. It is respectfully submitted that, frequent public complaints were received in the Agri Grievance Day at various dates at District Collectorate, Tiruppur regarding the odour nuisance, flying nuisance, No Mortality Pit, the residence located nearby and etc.,

7. It is respectfully submitted that, based on the frequent complaints, recently a peace committee meeting was conducted with the Government officials of District Environmental Engineer, Assistant Environmental Engineer, Assistant Engineer TNPCB, Tahsildhar Dharapuram, Sub-Inspector of Police Alangiam, Village Administration Officer Chinnakkampalayam, Revenue Inspector Alangiam, Junior Assistant Chinakkampalayam Town Panchayat, Assistant Veterinary Doctor Chikkannapuram and the Public of Chinnakkampalayam on 15.04.2025. Further, as per the instructions of RDO, Dharapuram a Joint Committee Inspection was made by the officials of Deputy Tahsildar, AD Animal Husbandry, EO Town Panchayaat Chinnakanapuram, District Health Supervisor Ponnapuram, Assistant Veterinary Doctor and Assistant Engineers TNPCB on 17.04.2025 in the premises of M/s.Nandu Breeding Farm and M/s.Nandu Breeding Farm unit-II. The Joint Committee Inspection report has been submitted to the District Collector, Tiruppur and details are as follows.

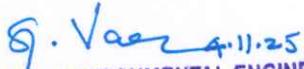
*G. V. S.* 4.11.25  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
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**a) M/s. Nandu Breeding Farm:**

- i. The unit was under operation.
- ii. The unit has provided 9 sheds in the unit premises among which 8 sheds were under operation with full capacity of 64000 birds (each shed with 8000 No's of birds) and 1 shed was under operation with half of its capacity i.e., 4000 birds.
- iii. The unit has provided wind net arrestor around the unit premises.
- iv. The unit has developed green belt inside & around the unit premises with 300 Nos of plants as stated by the unit authority.
- v. It was noticed that poultry litters is accumulated below sheds and it has been instructed to remove the litter on daily basis.
- vi. The unit has provided Mortality Pit in the North side of the unit premises to dispose dead birds scientifically.
- vii. During inspection, no flying nuisance & odour nuisance was observed in the unit premises and the unit is utilizing '*Tantasu Medicine*' to control flies. Also, it has been known that the unit is using Flame Gun to control flies.

**b) M/s. Nandu Breeding Farm Unit II:**

- i. The unit was under operation.
- ii. The unit has provided 3 sheds among which only one sheds was under operation with 8000 birds and 4 sheds were found under construction.
- iii. The unit has provided wind net arrestor around the unit premises.
- iv. The unit has developed green belt inside & around the unit premises with 200 Nos of plants as stated by the unit authority.
- v. No accumulation of poultry litters was noticed below sheds and it has been instructed to remove the litter on daily basis.
- vi. The unit has provided mortality Pit in northwest side of the unit to dispose dead birds scientifically.
- vii. During inspection, no flying nuisance and odour nuisance was observed in the unit premises and the unit is utilizing '*Tantasu medicine*' to control flies. Also, it has been known that the unit is using Flame Gun to control flies.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
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8. It is respectfully submitted that again the unit of M/s.Nandu Breeding Farm and M/s.Nandu Breeding Farm Unit-II were inspected on 08.08.2025 by District Environmental Engineer and Assistant Engineer, TNPCB, Tiruppur South and the followings were observed,

**a) M/s. Nandu Breeding Farm:**

- i. The unit was under operation.
- ii. The unit has provided 9 sheds in the unit premises among which 8 sheds were under operation with full capacity of 80,000 birds (each shed with 10,000 No's of birds) and 1 shed was remains empty.
- iii. The unit has provided wind net arrestor around the unit premises.
- iv. The unit has developed green belt inside & around the unit premises with 300 Nos of plants as stated by the unit authority.
- v. The unit has provided Mortality Pit in the North side of the unit premises to dispose dead birds scientifically.
- vi. During inspection, it was observed that unit has introduced Black soldier fly larva into the poultry litter and this Black soldier fly larva consume the normal fly larva as food. Further, after 21 days this Black soldier fly larva has grown as Pupa (mature stage) and died. Hence, the flies are controlled in the unit premises. Also, no flying nuisance & odour nuisance were observed during inspection.
- vii. The unit is utilizing '*Tantasu Medicine*' to control flies. In every 10 feet the unit has provided '*Tantasu Medicine*' in a tray to avoid flying nuisance Also, it has been known that the unit is using Flame Gun to control feathers.

**b) M/s. Nandu Breeding Farm Unit II:**

- i. The unit was under operation.
- ii. The unit has provided 4 sheds among which 3 sheds was under operation with 24000 birds and 3 sheds were found under construction.
- iii. The unit has provided wind net arrestor around the unit premises.
- iv. The unit has developed green belt inside & around the unit premises with 200 Nos of plants as stated by the unit authority.

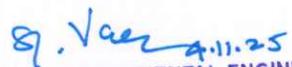
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JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
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- v. The unit has provided mortality Pit in northwest side of the unit to dispose dead birds scientifically.
- vi. During inspection, it was observed that the unit has introduced Black soldier fly larva into the poultry litter and this Black soldier fly larva consume the normal fly larva as food. Further, after 21 days this Black soldier fly larva has grown as Pupa (mature stage) and died. Hence, the flies are controlled in the unit premises. Also, no flying nuisance & odour nuisance were observed during inspection.
- vii. The unit is utilizing '*Tantasu Medicine*' to control flies. In every 10 feet the unit has provided '*Tantasu Medicine*' in a tray to avoid flying nuisance Also, it has been known that the unit is using Flame Gun to control feathers.

9. It is respectfully submitted that the Hon'ble NGT (PB) New Delhi dated:10.12.2021, the CPCB, New Delhi has framed the Environmental Guidelines for Poultry Farms issued by the CPCB (MoEF& CC), January 2022 "the siting criteria are applicable only for the proposed new Poultry Farms (i.e. Poultry Farms established after January, 2022) and not to Poultry Farms that are already in existence". Also, as per the Board Circular Memo No. T1/ TNPCB/Environmental guidelines for poultry farms 2023 dated 16.03.2023.

10. It is respectfully submitted that therefore, the guidelines issued by CPCB for setting up of new poultry farm in the year 2015 was applicable to poultry farms handling one 1 Lakh or more birds at a given time in single location. Poultry farms handling less than 1 Lakh birds are exempted from obtaining consent from State Pollution Control Board. Hence, the siting criteria for setting up of new poultry farm issued by CPCB during the year 2015 is not applicable to both the units of Nandu Breeding Farm.

11. It is respectfully submitted that the details of court case related to the unit of M/s. Nandu Breeding Farm and M/s. Nandu Breeding Farm Unit II are as follows

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
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 CHENNAI - 600 032.

Sl. No	Court case	Petitioner	Remarks
1	W.P.No.21005 of 2022 on 13.07.2022	Thiru.S.Sundarasamy, 33, ChinnaThottam, Chinnakampalayam village, Dharapuram Taluk, Tiruppur District	The petition is disposed of at the time of admission.
2	W.M.P.No. 9104 of 2023 in W.P.No. 8980 of 2023	M/s. Nandu Breeding Farm, Ward No.6, Chinnakampalyam, Dharapuram Taluk, Tiruppur	The case is filed against the order of District collector and is still pending.
3	W.P.No.12504 of 2023 &W.P.No. 12334 of 2023	Thiru.S.Deivasigamani, Chinnakampalayam Village, Dharapuram Taluk, Tiruppur District	The petition is disposed with a direction to Tamil Nadu Pollution Control Board to submit a report to the District Collector to pass appropriate orders, though it is not a party to the writ petition
4	W.P.No.21658 of 2023	Thiru. S. Deivasigamani, ChinnakampalayamVillage, Dharapuram Taluk, Tiruppur District	The case is filed against the operation of the unit and TNPCB filed its counter and the case is still pending.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

87. Vee 4.11.25  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032.

**VERIFICATION**

I, S.Vasuki, Daughter of Thiru. P.K.Somasundaram, working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records.

*S. Vasuki* 4.11.25  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032

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தமிழ்நாடு தமில்நாடு TAMILNADU 13. 08. 2025

EW 587566

T.R. சுவாமிநாதன்  
மு.தா. விநாயகன்  
சென்னை  
உரிமம் எண் : 22/2004

Nandu Breeding Farm  
Chinnakkampalayam.

13/08/2025

From,

Nandu Breeding Farms,  
SF No:138/2A Part & 139/1A Part,  
Chinnakkampalayam Village,  
Dharapuram, Tiruppur.

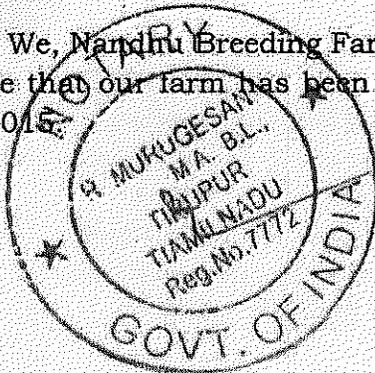
To

The District Environmental Engineer,  
Tamilnadu Pollution Control Board (TNPCCB),  
Palladam.

Sub: Declaration Regarding Farm Operations - Below 90,000 Parent Birds

Respected Sir,

We, Nandu Breeding Farm, located at the above mentioned address, hereby declare that our farm has been in continuous operation since its inception in the year 2015.



for NANDU BREEDING FARM

*[Signature]*  
Authorized Signatory

We confirm that from the date of commencement till the present date, the scale of our operations has consistently been below 90,000 parent birds at any given time. Our Detailed Placement of Parent Bird record in our farm for last 11 Years are provided below,

AS ON DATE	FEMALE BIRDS	MALE BIRDS	TOTAL EGGS PRODUCTION
16/12/2015	37015	3707	2665080
05/09/2016	47258	4710	8128376
03/05/2017	52115	5215	8859550
19/03/2018	63154	6370	10925642
26-05-2019	58799	5754	10324235
11-02-2020	59227	5929	10220005
19-10-2020	59738	6477	10424695
01-05-2021	37691	4116	6594514
27-07-2021	39033	3937	6858819
17-01-2022	60069	6198	10424259
18-09-2022	58828	6048	10173564
10-09-2023	59859	6018	12126355
14-04-2024	63126	6233	14059827
23-02-2025	63189	6284	10156657
04-08-2025	56646	5768	3084405
<b>TOTAL</b>	<b>815747</b>	<b>82764</b>	

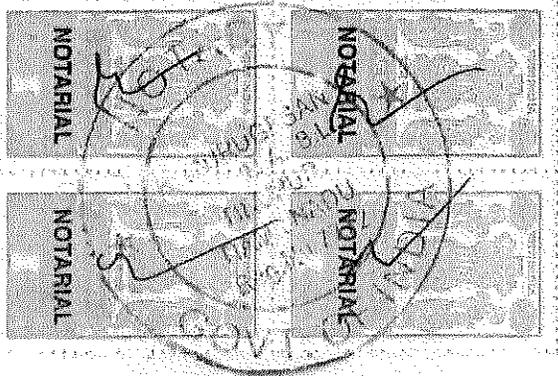
This statement is made to provide clarity on our operational capacity and to comply with the requirements of the Tamilnadu Pollution Control Board as per Consent. And We assure that, we are maintaining all the records of parent birds and egg production till date, whenever it is required we are ready to provide you the same.

We request you to kindly take this declaration on record.

Thanking You

Yours faithfully,

for NANDU BREEDING FARM



*R. Murugesan*  
**R. MURUGESAN** MA. 13/8/2025  
 Advocate & Notary Public  
 GOVT OF INDIA  
 No. 3/37 N.H. 47 ROAD  
 PERUMANJILUR - 641 66.  
 TIRUPUR DIST.

*R. Murugesan*  
 Authorized Signatory



தமிழ்நாடு தமில்நாடு TAMILNADU

11-08-2025

EW 581867

V. Kaladevi  
 திருமதி. V. கலாதித்யா,  
 முத்தியூர்நாள் விநியோகஸ்தரின்,  
 புதியம் எண். 28/2021/TPR,  
 கனத்தி நகர், உடுமலை மாவட்டம்,  
 தர்ப்புரம் - 638 655.

Nandu Breeding Farm  
 Chinnakkampalayam

12/08/2025

From

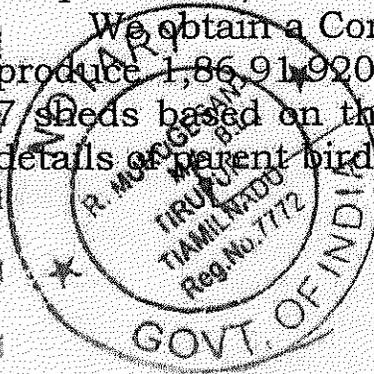
Nandu Breeding Farm Unit-II,  
 SF No:102/1,102/2,104/1 & 104/2,  
 Chinnakkampalayam Village,Dharapuram,  
 Tiruppur-638657.

To

The District Environmental Engineer,  
 Tamil Nadu Pollution Control Board  
 Palladam.

Respected Sir/Madam,

We obtain a Consent To Operate-Direct on 25/04/2022 to produce 1,86,91,920 eggs from 63,638 Parent birds in total of 7 sheds based on the Parent Bird to Cage Spacing Ratio. The details of parent birds to shed breakdown is provided below:



FOR NANDU BREEDING FARM

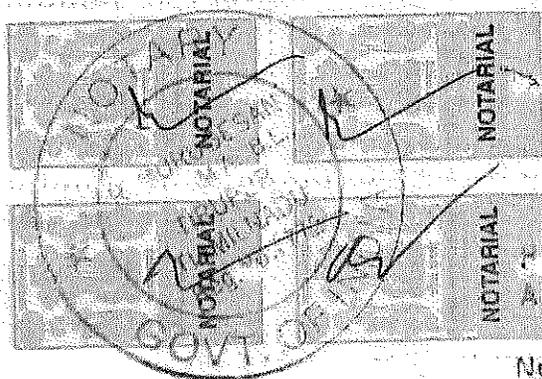
*(Signature)*  
 Authorized Signatory

Shed Details	Length x Breadth (In Feet)	Parent birds Capacity in Single Shed	Activity
Shed 1	860 x 31	18126	Egg Production
Shed 2	810 x 31	17412	Egg Production
Shed 3	690 x 31	14604	Egg Production
Shed 4	639.5 x 31	13496	Egg Production
Shed 5	656.5 x 31	0	Ready to Occupy Condition
Shed 6	606 x 31	0	Under Construction
Shed 7	539 x 31	0	Under Construction
	<b>GRAND TOTAL</b>	<b>63,638 (Parent Birds)</b>	

We assure you that our poultry farm will operate within the Maximum Consented Capacity to produce 1,86,91,920 eggs from Maximum no of Parent Birds of 63,638 birds. And also inform that, At present in total of 7 Sheds, 4 sheds are occupied with Parent birds for production and in remaining 3 sheds-construction work for 1 shed is completed (Ready to Occupy Condition) and balance 2 sheds are under construction. If there should be any future expansion in the number of birds or sheds, we will obtain the necessary expansion consent order accordingly. We remain committed to complying with all rules and regulations of the Tamil Nadu Pollution Control Board at all times.

Thanking you

Yours faithfully,



For NANDU BREEDING FARM  
 R. Murugesan  
 MURUGESAN  
 Advocate & Notary Public  
 GOVT OF INDIA  
 No : 3/37 N.H 47 ROAD  
 PERUMANULLUR 641 666,  
 TIRUPUR (DIST)

## UDYAM REGISTRATION CERTIFICATE

UDYAM REGISTRATION NUMBER

UDYAM-TN-28-0037587

NAME OF ENTERPRISE

M/S NANDU BREEDING FARM

TYPE OF ENTERPRISE \*

S.No.	Classification Year	Enterprise Type	Classification Date
1	2025-26	Micro	01/04/2025
2	2024-25	Small	27/04/2024
3	2023-24	Small	09/05/2023
4	2022-23	Micro	26/06/2022

MAJOR ACTIVITY

### MANUFACTURING

SOCIAL CATEGORY OF ENTREPRENEUR

GENERAL

NAME OF UNIT(S)

S.No.	Udyog Aadhaar Memorandum	Unit(s) Name
1	TN28A0094246	NANDU BREEDING FARM

OFFICIAL ADDRESS OF ENTERPRISE

Flat/Door/Block No.	102/2A, 104/1B, 104/2C	Name of Premises/ Building	CHINNAKKAMPALAYAM
Village/Town	CHINNAKKAMPALAYAM	Block	DHARAPURAM
Road/Street/Lane	DHARAPURAM	City	DHARAPURAM
State	TAMIL NADU	District	TIRUPPUR, Pin 638657
Mobile	9159938493	Email:	ashok11794@gmail.com

DATE OF INCORPORATION / REGISTRATION OF ENTERPRISE

14/03/2018

DATE OF COMMENCEMENT OF PRODUCTION/BUSINESS

14/03/2018

NATIONAL INDUSTRY CLASSIFICATION CODE(S)

S.No.	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit	Activity
1	01 - Crop and animal production, hunting and related service activities	0146 - Raising of poultry	01463 - Operation of poultry hatcheries	Manufacturing

DATE OF UDYAM REGISTRATION

06/11/2021

\* In case of graduation (upward/reverse) of status of an enterprise, the benefit of the Government Schemes will be availed as per the provisions of Notification No. S.O. 2119(E) dated 26.06.2020 issued by the M/o MSME.

Disclaimer: This is computer generated statement, no signature required. Printed from <https://udyamregistration.gov.in> & Date of printing:- 12/08/2025

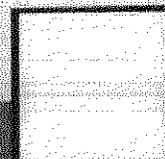
For any assistance, you may contact:

1. District Industries Centre: TIRUPPUR (TAMIL NADU)

2. MSME-DFO: CHENNAI (TAMIL NADU)

Visit : [www.msme.gov.in](http://www.msme.gov.in) ; [www.dcmsms.gov.in](http://www.dcmsms.gov.in) ; [www.udyamregistration.gov.in](http://www.udyamregistration.gov.in)

Follow us @minmsme &amp; @msme



*(Handwritten Signature)*

Type of Enterprise	MICRO	Major Activity	Manufacturing
Type of Organisation	Proprietary	Name of Enterprise	M/S NANDU BREEDING FARM
Owner Name	M/S NANDU BREEDING FARM	PAN	AAMFN0936C
Do you have GSTIN	Yes	Mobile No.	9159938493
Email Id	ashok11794@gmail.com	Social Category	General
Gender	Male	Specially Aabled(DIVYANG)	No
Date of Incorporation	14/03/2018	Date of Commencement of Production/Business	14/03/2018

Bank Name	IFS Code	Bank Account Number
CANARA BANK	CNRB0002387	2387201002201

Male	Female	Other	Total
50	50	0	100

## Investment in Plant and Machinery OR Equipment (in Rs.)

S.No.	Financial Year	Enterprise Type	Written Down Value (WDV)	Exclusion of cost of Pollution Control, Research & Development and Industrial Safety Devices	Net Investment in Plant and Machinery OR Equipment [(A)-(B)]	Total Turnover (A)	Export Turnover (B)	Net Turnover [(A)-(B)]	Is ITR Filled?	ITR Type
1	2023-24	Micro	15655346.00	0.00	15655346.00	54429801.00	0.00	54429801.00	Yes	ITR - 3, 5, 6
2	2022-23	Small	18418054.00	0.00	18418054.00	51650162.00	0.00	51650162.00	Yes	ITR - 3, 5, 6
3	2021-22	Small	14444747.00	0.00	14444747.00	39661529.00	0.00	39661529.00	Yes	ITR - 3, 5, 6
4	2020-21	Micro	8578330.00	0.00	8578330.00	24114694.00	0.00	24114694.00	Yes	ITR - 3, 5, 6

## Unit(s) Details

SN	Unit Name	Flat	Building	Village/Town	Block	Road	City	Pin	State	District
1	NANDU BREEDING FARM	102/2A, 104/1B, 104/2C	CHINNAKAMPALAYAM	CHINNAKAMPALAYAM	DHARAPURAM	DHARAPURAM	DHARAPURAM	638657	TAMIL NADU	TIRUPPUR

## Official address of Enterprise

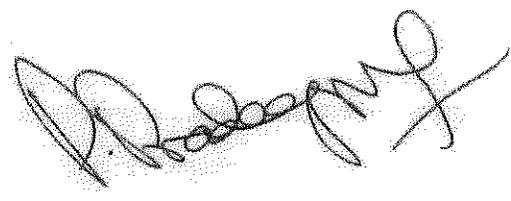
Flat/Door/Block No.	102/2A, 104/1B, 104/2C	Name of Premises/ Building	CHINNAKAMPALAYAM
Village/Town	CHINNAKAMPALAYAM	Block	DHARAPURAM
Road/Street/Lane	DHARAPURAM	City	DHARAPURAM
State	TAMIL NADU	District	TIRUPPUR, Pin : 638657
Mobile	9159938493	Email	ashok11794@gmail.com
Latitude	10.713377265857797	Longitude	77.47008837055711

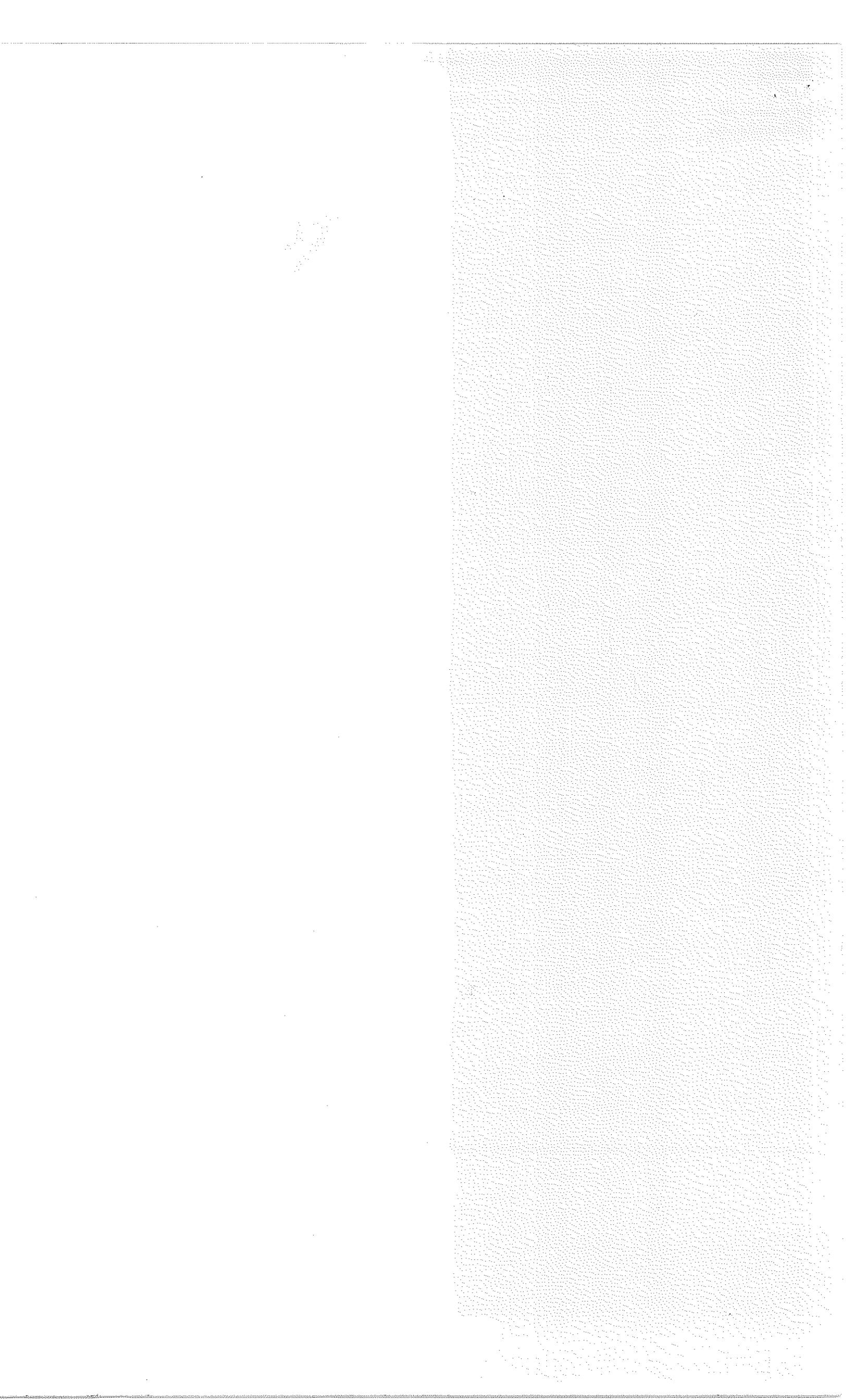
## National Industry Classification Code(S)

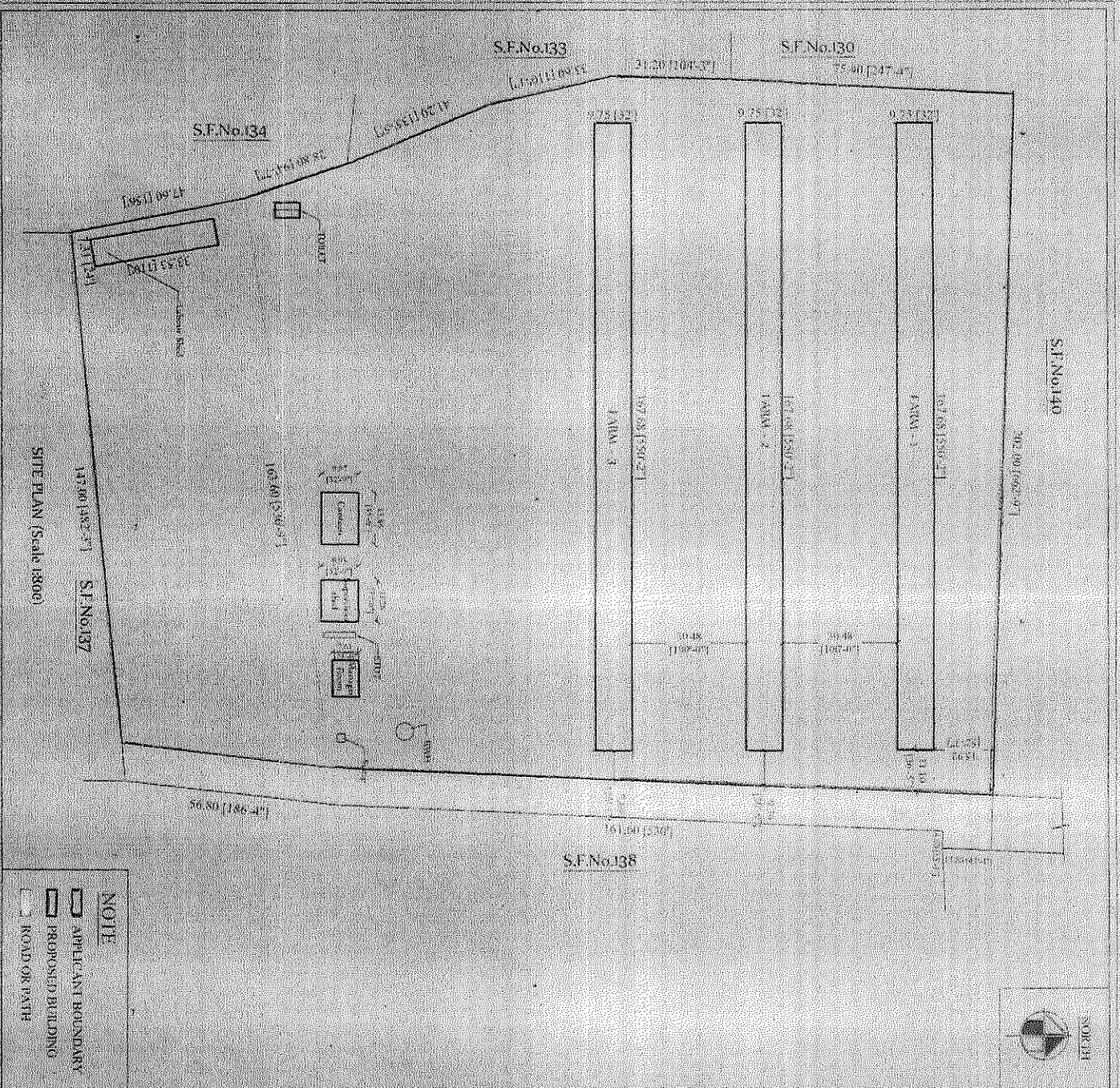
S.No.	Nic 2 Digit	Nic 4 Digit	Nic 5 Digit	Activity
1	01 - Crop and animal production, hunting and related service activities	0146 - Raising of poultry	01463 - Operation of poultry hatcheries	Manufacturing

Are you interested to get registered on Government e-Market (GeM) Portal	No
Are you interested to get registered on TReDS Portals(one or more)	No
Are you interested to get registered on National Career Service(NCS) Portal	No
Are you interested to get registered on NSIC B2B Portal	No
Are you interested in availing Free .IN Domain and a business email ID	No
Are you interested in getting registered on Skill India Digital Portal	No
District Industries Centre	TIRUPPUR ( TAMIL NADU )
MSME-DFO	CHENNAI ( TAMIL NADU )
Date of Udyam Registration	06/11/2021

IEC Details	
IEC Number:	
IEC Status:	Inactive
IEC Registration Date:	
IEC Modification Date:	

A handwritten signature in black ink, appearing to be 'P. ...', is located in the upper right quadrant of the page.





SITE PLAN (Scale 1:800)



**SITE PLAN SHOWING THE PROPOSED CONSTRUCTION OF "NANDU BREEDING FARMS" IN PATA No. 990 & 754 SURVEY NO. 139/1A, 139/1B, 139/1B1, 139/C & 139/2 AT CHINNAKAMPALAYAM VILGE & TOWN PANCHAYAT, DHARAPURAM TALUK, TIRUPPUR DISTRICT.**

AREA DETAILS	SQ.FEET	SQ.MT
NET AREA OF THE SITE (7.47ACR)	323593.00	30241.00
AREA OF THE FARMS (SNOS-5/3600 sq.ft)	52800.00	4907.06
AREA OF THE CANTINE SHED	1490.00	138.87
AREA OF THE SUPPLIER SHED	1212.00	112.63
AREA OF THE LABOUR SHED	2640.00	245.35
AREA OF THE MANAGER ROOM	742.00	68.95
AREA OF TOILET	154.00	14.31
AREA OF THE OPEN SPACE	27581.00	24734.10

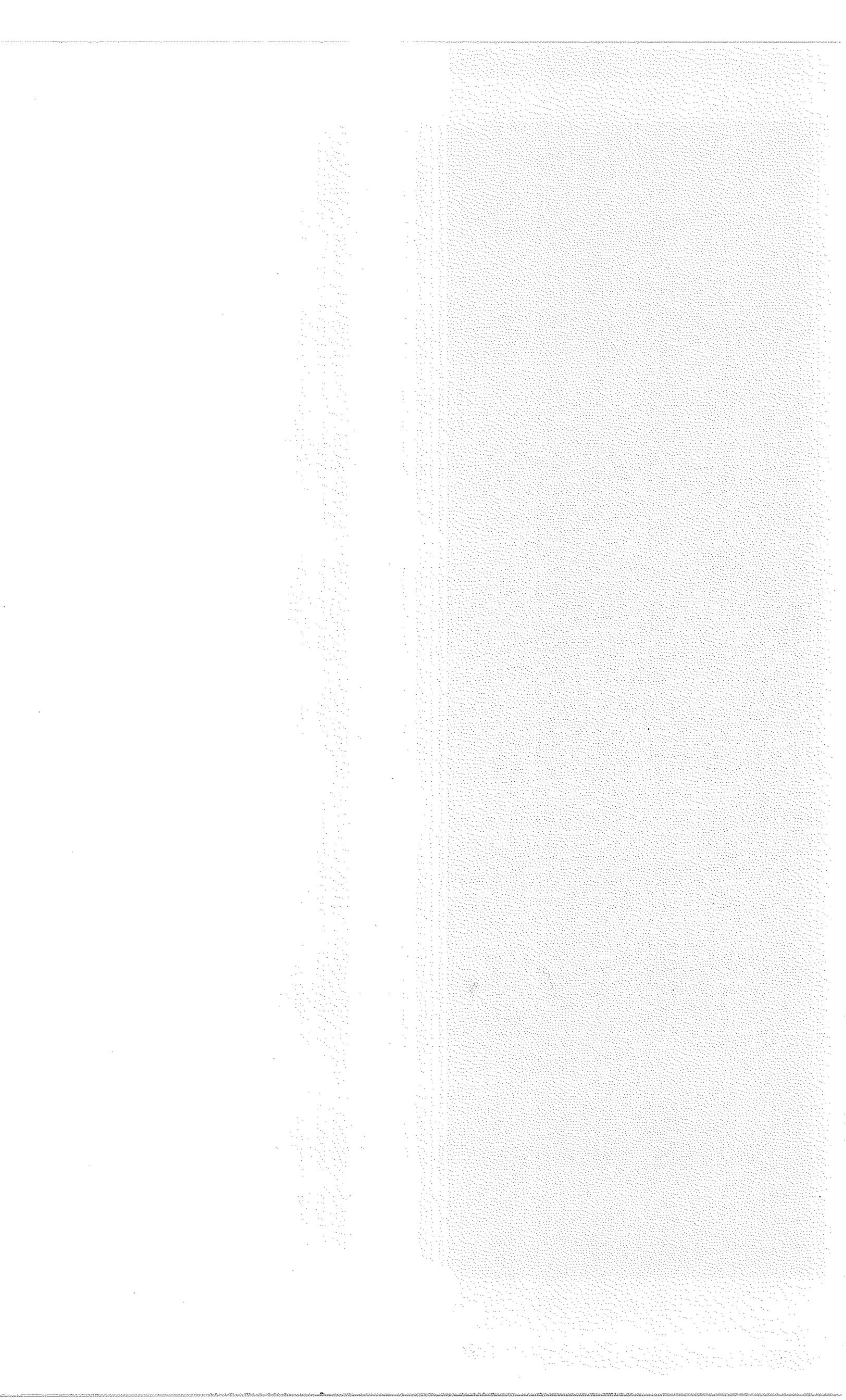
REFERENCE	FEET	METER
D - DOOR	3'3" x 7'0"	1.00 x 2.13
B1 - DOOR	2'6" x 7'0"	0.76 x 2.13
O - OPEN	4'0" x 7'0"	1.22 x 2.13
W - WINDOW	4'0" x 4'0"	1.22 x 1.22
V - VENTILATOR	3'0" x 2'0"	0.91 x 0.61

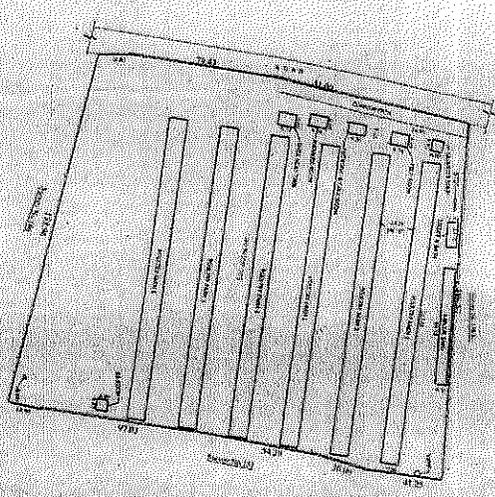
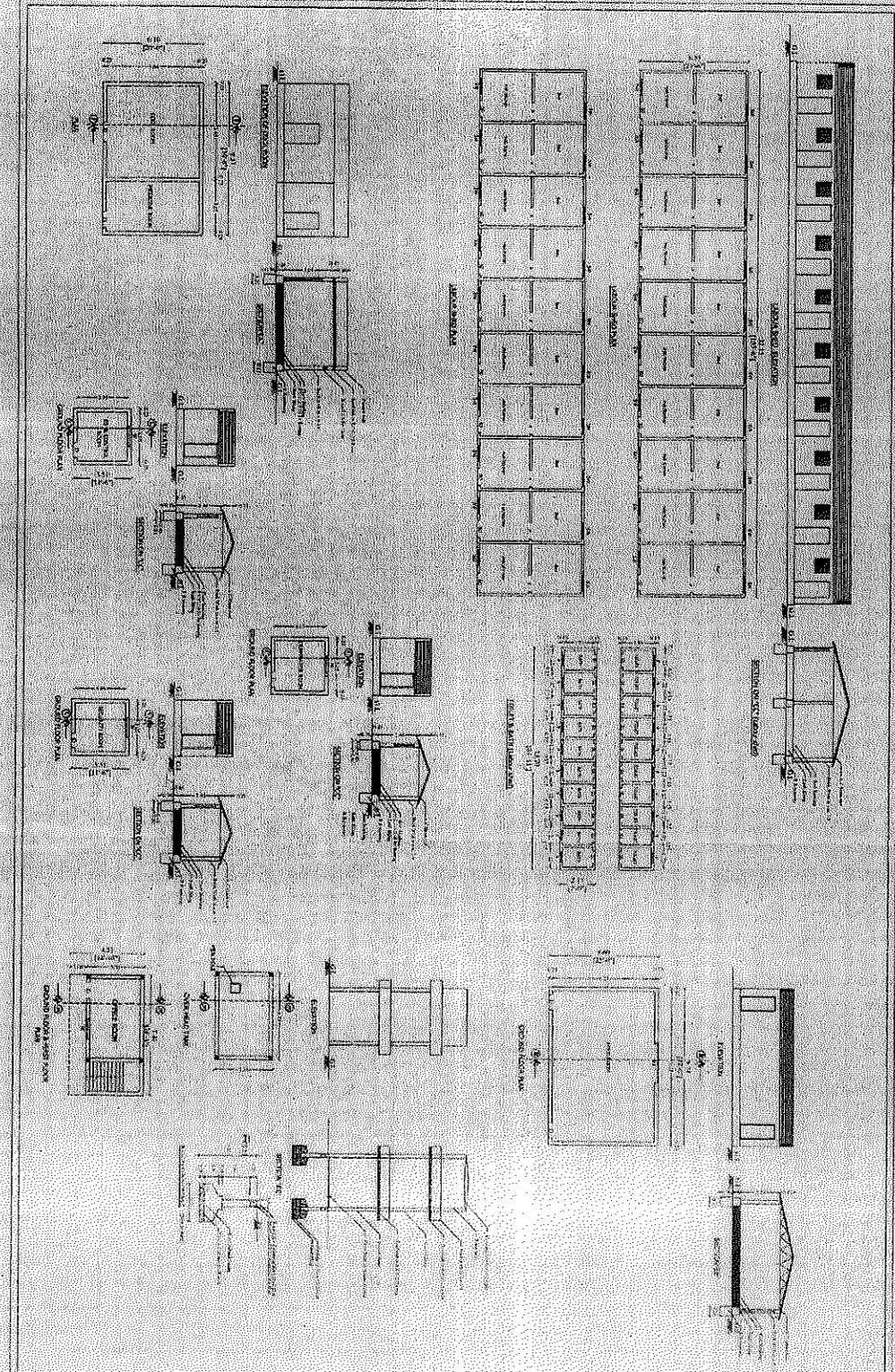
**APPLICANT**  
 M. S. SIVARAJ  
 V. A. P. ROAD, CHINNAKAMPALAYAM  
 CHINNAKAMPALAYAM  
 TIRUPPUR DISTRICT  
 TAMIL NADU

*செங்குண்டி சிவசுவாமிநாதன்*  
*செங்குண்டி சிவசுவாமிநாதன்*  
 18/24/5-2016  
 15/01/2015

**ENGINEER**  
 139/1A

**NOTE**  
 [Symbol] APPLICANT BOUNDARY  
 [Symbol] PROPOSED BUILDING  
 [Symbol] ROAD OR PATH





SITE PLAN  
SCALE: 1:1000

आर्किटेक्चर प्रो. अशोक कुमार शर्मा  
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**MADE DETAILS**

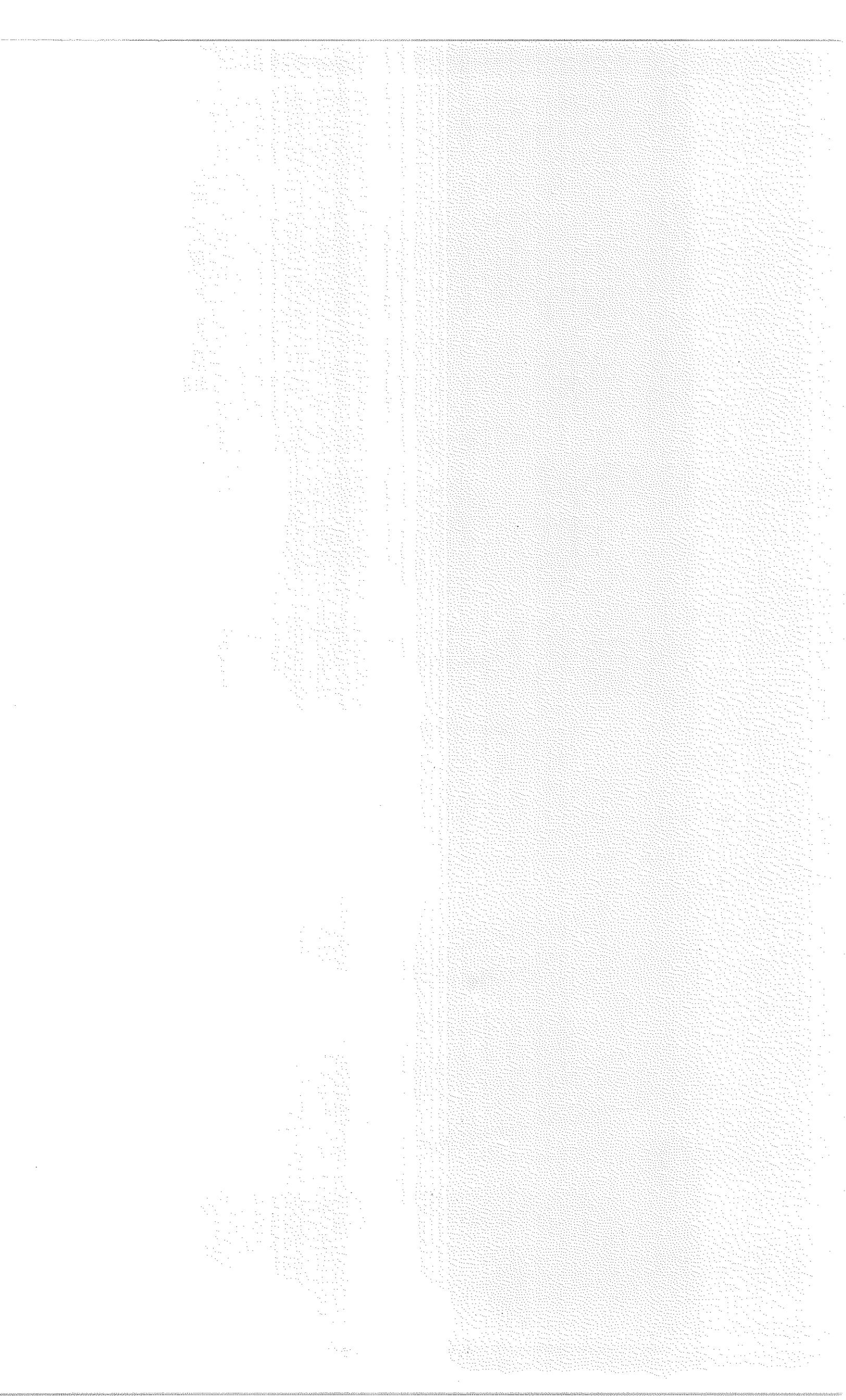
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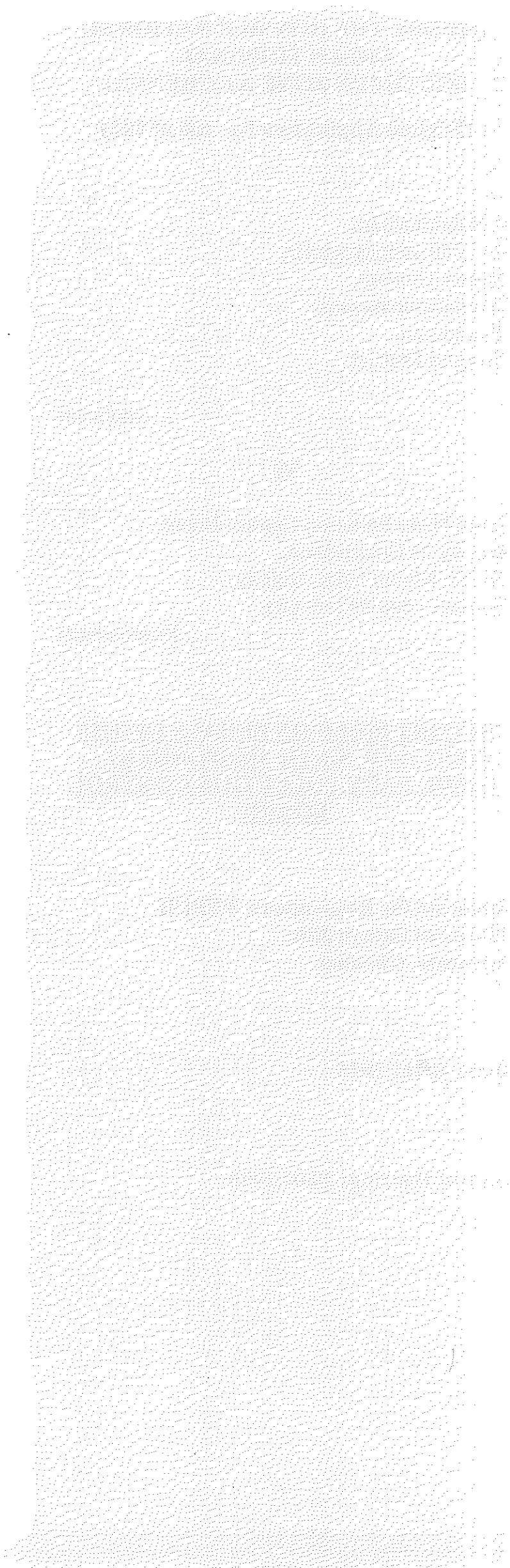
**DESIGNER**

**E. N. SINGH**  
 ARCHITECT  
 11, CHANDRASEKHAR STREET,  
 CHENNAI - 600 002

**SCALE: 1:1000**

**SHEET NO. 2**





**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**Original Application No. 106 of 2025**

V. Subramaniam,  
S/o. Valliyappagounder,  
Chinna Thottam,  
Chinnakampalayam,  
Dharapuram,  
Tiruppur District

...Applicant

**Vs**

Tamil Nadu Pollution Control Board,  
Rep. by its Chairperson,  
No. 76, Mount Salai, Guindy,  
Chennai - 600 032. & Ors.

...Respondents

**REPORT FILED ON BEHALF OF THE  
FIRST AND SIXTH RESPONDENT -  
TAMIL NADU POLLUTION CONTROL  
BOARD**

**Advocate for Respondent: TNPCB  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**

**Date: 05.11.2025**

**Date of Hearing: 20.01.2026**